

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4065
ANSWERED ON:20.12.2005
SCHOOL DEVELOPMENT FUND
Pathak Shri Brajesh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

:

(a) whether title investigation work regarding irregularities committed in the School Development Funds in Kendriya Vidyalayas has since been completed by the office of the Chief Controller of Accounts of the Ministry of Human Resource Development and the Director- General, Audit Central Revenues ;

(b) if so, the details thereof;

(c) whether the Government has taken any action on the basis of the inquiry report;

(d) if so, the details thereof; and

(e) if not the reasons for the delay therein?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SHRIM. A. A. FATMI)

(a)&(b) The Office of the Chief Controller of Accounts of the Ministry of Human Resource Development has completed the investigations on diversion of Vidyalaya Vikas Nidhi (VN). The main findings of the audit are; as under:-

(i) Operation of Vidyalaya Vikas Nidhi outside the Kendriya Vidyalaya Sangathan

(KVS) regular budget was without the approval of Government of India. Collection of funds for VN was not taken into account while projecting the non-plan requirement from the Government

(ii) Utilization of funds from the VN was kept outside the purview of any audit in the absence of these funds being not depicted in the Annual Accounts of KVS, irregularities in transaction from these: funds remained undetected,

(iii) Diversion of funds from the VN to the Headquarters is not permitted under the Accounts Code of KVS and hence irregular.

(iv) The entire expenditure from the VN was incurred in great hurry in a most unplanned manner without fixing the financial and physical norms and other needs of financial propriety or procedures.

(v). Diversion of funds from Vidyalaya Vikas Nidhi for purchase of land and constructions of temporary building etc. is not permissible. As regards investigation by Director General of Audit, Central Revenues, (DGACR), documents have been inspected, but no report has been given,

(c) to (e) Action against the concerned officials of Kendriya Vidyalaya Sangathan is under process.